

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Customs Appeal No. 130 of 2010

(Arising out of Order in Appeal No. 142 to 144/Commr(A)/JMN/2009 dated 30.11.2009
passed by Commissioner of Customs (Appeals)-Jamnagar)

Commissioner of Customs-Jamnagar(prev.)

...Appellant

Sharda House, Bedi Bandar Road,
Opp. Panchvati, Jamnagar-
Gujarat-361 001

VERSUS

M/s Gujarat Nre Coke Ltd.

...Respondent

22 camac Street, Block-C,
5th Floor, Kolkata-700 016

APPEARANCE:

Shri Prashant Tripathi, Superintendent (AR) appeared for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 21.04.2025

DATE OF DECISION: 21.04.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 117 of 2011.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**